

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-364 (ND)/2017

CORAM:

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: M/s Vesuvius India Ltd. Vs. M/s Fenace Auto Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present: Mr. Pankaj Jain, IRP

Mr. Mohinder Vig and Ms. Vatsala Singh, Advocates for the Petitioner

ORDER

Mr. Pankaj Jain who was the RP in this case submits that his name has been proposed as RP in this case by the COC. He shall be filing his report during the course of the day.

To come up for further consideration on 22nd January, 2018.

-S-df

(R. Varadharajan)
Member (J)

-S-df

(Ina Malhotra)
Member (J)